

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.05.2024 AT 02:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/74/7/AMR/2021	Admitted	7 of IBC	Dovefin Micro Finance Private Limited Vs Laxme Saai Steel Private Limited
	IA(IBC)/276/2023	60(5) of IBC,2016	M/s. Laxme Saai Steel Pvt Ltd Vs. AP Eastern Power Distribution Company Ltd & 2 Ors.

**ORDER**

**IA (IBC)/276/2023:**

**Present:** Mr. VVSN Raju, Ld. Counsel for the Applicant.

None appears for the Respondent.

Counters of R1 & R3 not filed. Counters of R1 & R3 is to be filed by the next date of hearing, otherwise R1 & R3 will be set ex-parte and appropriate orders will be passed. For filing counters of R1 & R3, list the matter on 01.07.2024. The Interim Order granted earlier shall stands extended.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**